

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:745
ANSWERED ON:04.03.2005
VRS SCHEME
Chaudhary Shri Pankaj

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government propose to offer VRS facility to the employees of Ganesh Sugar Mills ;
- (b) if so, the details thereof;
- (c) whether the Government has received requests from employees/associations/public representatives in this regard;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard ?

Answer

THE MINISTER OF TEXTILES (SHRI SHANKER SINH VAGHELA)

(a) No, Sir.

(b) Does not arise.

(c) & (d) Yes, Sir. The Government has received representations from various Worker Unions representing the workers of the Ganesh Sugar Mills demanding reopening of the mill or the implementation of Modified Voluntary Retirement Scheme (MVRS) at par with the Scheme implemented in National Textile Corporation (UP)Ltd. and British India Corporation Ltd, Kanpur.

(e) Ganesh Sugar Mills is a unit under the Swadeshi Mining and Manufacturing Ltd. (SMMC), a subsidiary of NTC (UP) Ltd. BIFR ordered winding up of SMMC vide its order dated 1.7.1996. The High Court of Allahabad confirmed the winding up orders and directed liquidation of the Company. As per provisions of Section 445(3) of the Companies Act, 1956, winding up orders of the Company shall be deemed to be notice of discharge to the officers and employees of the Company. Any further action as regards liabilities of workmen is to be taken by the official liquidator.